NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/36/2016

NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others

UNDER SECTION :397/398

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE**

REPRESENTATION BY WHOM

counsel for the FOY . TK BHASKAR

PETTIONER PRIYADARSHINI.N SHWETHA VASODEVAN

KEERTHI.K

Course 1 /2 /-3 GivinoHAN kumar Go J. VARSHA

ORDER

Ms N Priyadarshini, counsel for petitioner present. Shri G V Mohan Kumar, proxy representing counsel for R1 to R3 present. Both the counsel sought time to report the status of the settlement talks between the parties. Time extended at request with a direction to submit the status report of the settlement talks by the next date of hearing. Put up on 27.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)